

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

C.P.43/99 in M.A.1815/98
Original Application No.2828 of 1997

New Delhi, this the 12th day of March, 1999

(19)

HON'BLE MR.JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN(J)
HON'BLE SHRI N.SAHU, MEMBER(A)

Om Prakash & ors.Petitioners

(By Advocate: Shri R.K.Shukla)

Versus

Shri J.A.Chaudhary,
Revenue Secretary,
Ministry of Finance
North Block,
New Delhi

Respondent/Contemnor

(By Advocate: Shri Madhav Panikar)

O R D E R (ORAL)

By Reddy.J.-

Heard Shri R.K.Shukla, learned counsel for the petitioners and Shri Madhav Panikar, learned counsel for the respondent/contemnor.

2. An affidavit of compliance has been filed by the respondent/contemnor stating that the order passed in the O.A. has been complied with. The order of appointment is also annexed with the affidavit. In the circumstances, we are satisfied that the order of the Tribunal has been fully complied with. The C.P. is, therefore, closed. Notice discharged.

Shukla
(N. SAHU)
MEMBER(A)

VR
(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

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